## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTICE

No.HCM - III/04/2015/

Dated Shillong, the 29th May 2018.

In partial modification to the Constitution of Bench dated 21<sup>st</sup> May, 2018 Hon'ble the Chief Justice vide order dated 29.05.2018 is pleased to constitute Single Bench for Thursday the 31<sup>st</sup> May, 2018 as under.

Single Judge Bench of Hon'ble the Chief Justice would take up all Motion, Admission, Orders and Hearing of matters cognizable by a Single Judge from 10:30 AM in Court Room No.1.

By order

## REGISTRAR GENERAL

## MEMO No.HCM - III/04/2015/ 593 A

Copy for information to: -

Dated Shillong, the 29th May 2018.

1. The Joint Registrar -cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.

2. The Registrar - II, High Court of Meghalaya, Shillong.

- 3. The Joint Registrar -cum-OSD, High Court of Meghalaya, Shillong.
- 4. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 5. The P.S to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong.
- The P.S. to the Advocate General, High Court of Meghalaya, Shillong.
   The Central Government Counsel, High Court of Meghalaya, Shillong.
- 8. Mr. \_\_\_\_\_\_, Sr. Advocate, High Court of Meghalaya, Shillong.
- 9. President / Secretary, High Court Bar Association, Shillong.
- 10. President / Secretary, Shillong Bar Association, Shillong.
- H. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 12. The Court Masters, High Court of Meghalaya, Shillong.
- 13. Notice Board.
- 14. Office File.

REGISTRAR GENERAL